#### 12.00 Noon.

for MECON in February 2007, at a total cost of Rs. 100.72 crore. At that point of time, the networth of the company was negative at (-) Rs. 132.30 crore and it had an accumulated loss of Rs. 162.81 crore.

The Company has since performed very well during the financial years 2007-08 and 2008-09. As on 31.03.2009, the networth of MECON has turned positive at Rs. (+) 34.85 crore. However the company still has an accumulated loss of Rs. 68.13 crore in its books.

We will take all efforts now to see that the entire accumulated loss of MECON is wiped out by September 2009.

### Strategic partnership between KIOCL and NMDC Ltd.

KIOCL, a Mini Ratna PSU, is facing problems in the operations of its Pellet Plant and Blast Furnace due to closure of mining operations since 2006 and also due to the global downturn. It is proposed that NMDC, a Nav Ratna Company under the Ministry, will acquire majority stakes in KIOCL and KIOCL will acquire the stake in NMDC. There is a perfect synergy between NMDC and KIOCL as both are mining companies. The partnership acquisition will ensure continuous supply of iron ore to KIOCL from NMDC. In addition, NMDC will have the benefit of the experience of KIOCL in operating the pellet plant and mining.

We will endeavour to seek approval of the Government for giving final shape to this strategic alliance within this period.

# [MR. DEPUTY CHAIRMAN in the Chair]

#### STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री प्रदीप जैन) : महोदय, मैं 'भारत निर्माण योजना' के संबंध में 14 जुलाई, 2009 को राज्य सभा में दिए गए अतारांकित प्रश्न संख्या 1157 के उत्तर के संशोधनार्थ एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

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## PAPERS LAID ON THE TABLE

# Report (2007-08) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): Sir, I beg to lay on the Table

- (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-
  - (a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2007-08.